## **2010**

## **IN THE HIGH COURT AT CALCUTTA**

## **APPELLATE SIDE**

## **NOTIFICATION**

Memorandum No. 8018-RG.

Dated Calcutta, the 31st August, 2010.

It is notified for general information to all concerned that the viva-voce/personality test scheduled to be held on Tuesday, the 7<sup>th</sup> September, 2010 at 2.00 p.m. in the Calcutta High Court for recruitment to the cadre of District Judge (Entry Level) in the West Bengal Judicial Service is deferred and the same will be held on Wednesday, the 8<sup>th</sup> September, 2010 at 2.00 p.m. The other conditions as mentioned in the Court's memo. No. 7615-RG dated 24<sup>th</sup> August, 2010 will remain unchanged.

Accordingly, the candidates concerned who have been called for viva-voce/personality test on  $7^{th}$  September, 2010 are requested to appear before the said test on  $8^{th}$  September, 2010.

**BY ORDER** 

Sd/-

(Murari Prasad Shrivastava) Registrar General –Cum-Secretary, Selection Board, High Court, Calcutta.